

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.202 of 2017 (SZ)

Applicant(s)

Respondent(s)

M/s.Ramana Iyyanar Mines and Minerals Vs
Rep. by its Partner N.Elango
East Thiyagaraja Polytechnic
Kachakanoor (PO)
Salem 636 005

The Secretary,
Ministry of Environment, Forests
Climate Change, Paryavaran Bhavan,
Jorbagh Road, New Delhi 110003
and others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s.V.Suthakar, K.S.Viswanathan,
N.Anantha Kavitha, T.Hemalatha & M.Gopi

Note of the Registry	Orders of the Tribunal
Item.No.13	<p>Date: 11th October, 2017</p> <p>Mr.Syed Nurullah Sheriff, learned counsel appearing for MoEF & CC is directed to take notice for MoEF & CC. He seeks time to file reply. Reply shall be filed within two weeks from today after serving copy to the learned counsel appearing for the other side who shall be entitled to file rejoinder, if any within one week thereafter.</p> <p>Post this application for hearing on 30.10.2017.</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>